

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 122
TO BE ANSWERED ON 17.07.2017

FAKE JOB CARDS UNDER MGNREGA

122. SHRI NARESH AGRAWAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that lakhs of job cards have been made in a bogus manner under MGNREGA;
- (b) if so, the details of the manner in which they were made and the reasons therefor and why Government is unable to check the same; and
- (c) if not, the number of job card holders under MGNREGA so far, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): MGNREGS is implemented by the State Government and responsibility for effective implementation including issuing of Job cards to eligible workers and timely validation thereof rest with them. Adequate directive has been issued to the State Government to get the registered households verified through Panchayat functionaries from time to time to ensure correctness in the database of the programme.

The States may hold time bound campaigns to verify/ update Job Cards. It is the role of the District Programme Coordinator/ Collector and the State Government to ensure that these verification campaigns are conducted in a time bound manner. For verification/ updation of a Job Card, Aadhaar number (obtained after seeking consent of the worker), SECC TIN number, if any, bank account/ Post Office account number must be verified and entered into the Job Card. Besides, either family photo or photos of workers or individual photos (preferably) of that family, duly attested by the competent authority is mandatory.

(c): State/UT wise details of households issued Job cards is given at **Annexure**.

Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 122 dated 17.07.2017

| Sl No. | States/UTs | Cumulative Number of household issued Job Cards (in lakh) |
|--------|----------------------|---|
| 1 | ANDHRA PRADESH | 85.98 |
| 2 | ARUNACHAL PRADESH | 2.11 |
| 3 | ASSAM | 41.44 |
| 4 | BIHAR | 143.76 |
| 5 | CHHATTISGARH | 36.56 |
| 6 | GOA | 0.33 |
| 7 | GUJARAT | 34.39 |
| 8 | HARYANA | 8.48 |
| 9 | HIMACHAL PRADESH | 11.83 |
| 10 | JAMMU AND KASHMIR | 10.94 |
| 11 | JHARKHAND | 39.34 |
| 12 | KARNATAKA | 53.04 |
| 13 | KERALA | 32.28 |
| 14 | MADHYA PRADESH | 63.32 |
| 15 | MAHARASHTRA | 81.03 |
| 16 | MANIPUR | 5.40 |
| 17 | MEGHALAYA | 5.00 |
| 18 | MIZORAM | 1.89 |
| 19 | NAGALAND | 4.29 |
| 20 | ODISHA | 61.62 |
| 21 | PUNJAB | 12.77 |
| 22 | RAJASTHAN | 95.22 |
| 23 | SIKKIM | 0.79 |
| 24 | TAMIL NADU | 77.79 |
| 25 | TELANGANA | 57.39 |
| 26 | TRIPURA | 6.03 |
| 27 | UTTAR PRADESH | 145.57 |
| 28 | UTTARAKHAND | 10.43 |
| 29 | WEST BENGAL | 124.58 |
| 30 | ANDAMAN AND NICOBAR | 0.37 |
| 31 | DADRA & NAGAR HAVELI | 0.04 |
| 32 | DAMAN & DIU | 0.00 |
| 33 | LAKSHADWEEP | 0.08 |
| 34 | PUDUCHERRY | 0.62 |
| | Total | 1254.73 |

